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Before National Green Tribunal Principal Bench, New Delhi.

Misc. Application No. of 2024

IN

O.A. No. 515 of 2023

Ganga Polution.....Versus.....State of U.P. and others

District : Prayagraj

To,

The Hon'ble Principle Judge and the other companion judges of the Hon'ble Court.

The humble application on behalf of the petitioners is most respectfully showeth as under :-

1. That for the reasons disclosed in the accompanying memo of the affidavit, it is expedient in the interest of justice that this Hon'ble Court may pleased to pass just and appropriate order in the matter considering faith and sentiments of the devotees of river Ganga and Yamuna as well as for public at large with regard that how the state of U.P. and district administration of the Pryagraj shall insure to provide fresh and clean water during the Magh Mela 2024 and Kumbh Mela 2025 to save the religion filings and save of the faith or to pass any other such and suitable order, which this Hon'ble Court deem fit and proper under the circumstances of the case.

**PRAYER**

It is, therefore, most respectfully prayed that this Hon'ble Court may pleased to pass just and appropriate

68/24 Jud.  
19/01/24

448/ND  
~~19/01/24~~  
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O.A. 515/2023  
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8/1/23

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order in the matter considering faith and sentiments of the devotees of river Ganga and Yamuna as well as for public at large with regard that how the state of U.P. and district administration of the Prayagraj shall insure to provide fresh and clean water during the Magh Mela 2024 and Kumbh Mela 2025 to save the religion filings and save of the faith or to pass any other such and suitable order, which this Hon'ble Court deem fit and proper under the circumstances of the case.

Dated : 8/11/23

*Sunita Sharma*  
Adv

**(Sunita Sharma)**

Advocate

Allahabad High Court

Mob. 9721508215

Counsels for the petitioners

*Vijay Chandra Srivastava*  
Adv

**(Vijay Chandra Srivastava)**

Advocate

Allahabad High Court

Mob. 9415235852



Before National Green Tribunal Principal Bench, New Delhi.

Supplementary Affidavit

IN

O.A. No. 515 of 2023

Ganga Pollution.....Versus.....State of U.P. and others

**District : Prayagraj**

Affidavit of Yogendra Kumar  
Pandey S/o Late Banshidhar  
Pandey aged about 62 years  
R/o Bhusauli Tola,  
Khuldabad, G.T. Road,  
Prayagraj

I, the deponent named above do hereby solemnly affirm  
and state on oath as under :-

1. That the deponent is the petitioner of Yamuna PIL  
(Prevention of Yamuna Pradushan) and also pairokar of  
Ganga PIL (Prevention of Pollution of River Ganga) which  
earlier running before the bench of Hon'ble High Court  
and as such he is fully acquainted with the facts deposed  
to below.
2. That the PIL No. 4003 of 2006, Reganga Versus State of  
U.P. was heard by the Bench of Hon'ble High Court  
Allahabad and several orders have been passed for



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prevention of pollution in pious river Ganga and in which the following orders was pleased to pass by the Bench in this regard.

A. Closing and Shifting of the tanneries from District Kanpur to Unnao but same has not been followed.

B. Continuously releasing of the water of pious river, maximum four thousand cusec per day Ganga from Nairora Dam specially during the period of Magh Mela and Kumbh Mela but at present the quantity<sup>of</sup> river Ganga is not so satisfactory.

C. Tapping of the drains at Kanpur, Prayagraj and Varanasi in first round but at present sixteen drains are treating through Six STP at Prayagraj and more than 76 drains of treating through Bio Remediation Method by divided into by 5 zones but neither STIP are proper functioning neither drains have been closed and consequently without treating seaverage and dirty waters are directly mixing in to river Ganga and the water of Rivier Ganga so black and dirty and not to able for touch and Bath.



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D. There was restriction ~~not to provision~~ not construct any house and buildings within 500 meters from high flood area but at present entire city at the Bank<sup>z</sup> of the River Ganga and Yamuna construction were made around it without any restrictions by the authority concerned.

E. That there was the restriction<sup>was Not</sup> to use polythin but around the city and Bank of the River Ganga and Yamuna on big scale polythin are using.

And as such Hon'ble Court may pleased to Ask the compliance report with regard the earlier order as mentioned passed by the Hon'ble Bench of the High Court Allahabad from concerned and responsible authorities.



3. That it is relevant to mention here in the year of 2024 Magh Mela is going to be organized at Prayagraj and in the year of 2025 Kumbh Mela was going to organized and lot of devotees is expected from whole India to take bath warship in river Ganga and there is no arrangement of the State Government and District Administration, that how

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they will insure to provide fresh and clean water for duties of the river Ganga and Yamuna.

4. That in this regard A Team of the Ganga PIL including Vijay Chandra Srivastava, Advocate, Sunita Sharma, Advocate, Yogendra Kumar Pandey, Sri Kamlesh Singh, Sri Devendra Tiwari, Amol Srivastava, Vipin Pandey, Yadvendra Pandey visited at Rasoolabad Ghat, Dashsumegh Ghat, Ram Ghat and at Sangam have been found that the water of River Ganga is so black and dirty and also not a fit for taking the bath and worship and from the water of river Ganga on big scale foam was showing which is not the fit for health of the devotees of Maa river Ganga. In this regard some photographs and publication in the news paper are annexed with this affidavit.



5. That it is expedient in the interest of justice that the Hon'ble Court may pleased to constitute the committee with team of the Ganga PIL and representative of the state government and district administration to inspect and submit the report regularly before this Hon'ble Bench

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at least on ever week with regard quality of pious river Ganga and Yamuna with the satisfaction of the Hon'ble Court that whether the waters are fit for bathing and drinking for the devotees and insured to Hon'ble Court that how they will provide fresh and clean water of Maa river Ganga to duties in the next Kumbh Mela 2025.

6. That in view of the facts and circumstances it is expedient in the interest of justice this Hon'ble Court may pleased to consider the affidavit and may pleased to pass just and appropriate orders considering the faith and sentiments of devotees and also public at large.

I, the deponent named above do hereby verify that the contents of the para <sup>1, 4,</sup> of the affidavit is based on personal knowledge and para ..... to ..... are based on record and para <sup>3, 5, 6,</sup> is based on legal advice and nothing material is false and nothing has been concealed.



So Help Me God

Yogendra Kumar Pandey S/O Late Banshi Dhan Pandey

शपथ कर्ता V. L. Srinivas Kumar Adv.  
पहचान कर्ता  
दिनांक 08/01/2024 at 3:00 P.M.

Gankar  
08/01/24

गिरीश सोनकर  
एडवोकेट  
शपथ आयुक्त  
राजस्व परिषद उ.प्र. प्रयागराज

Yogendra Kumar Pandey  
(Deponent)

Yogendra Kumar Pandey  
V. L. Srinivas  
8/1/23

सूचना आतां जल



दशाहमेक खाए



कुम्भ को जल पर वैश्वीक का बनाव  
जल में कुम्भ को जल पर वैश्वीक का बनाव  
जल में कुम्भ को जल पर वैश्वीक का बनाव

कुम्भ मेला 2019 में राज्य का  
संरक्षण और कुम्भ का संरक्षण का  
संरक्षण और कुम्भ का संरक्षण का

कुम्भ मेला 2019 में राज्य का  
संरक्षण और कुम्भ का संरक्षण का  
संरक्षण और कुम्भ का संरक्षण का

**प्रदूषण समिति की जांच में 31  
काला मिला गंगा का जल उच्च**

प्रयागराज, प्रमुख संवाददाता। गंगा  
का जल काला हुआ है। गंगा प्रदूषण  
जनहित याचिका समिति ने भी गंगाजल  
काला होने का दावा किया है। समिति  
के सदस्य बुधवार को संगम क्षेत्र में गए।  
विजय चंद्र श्रीवस्तव के नेतृत्व में टीम  
ने संगम के आसपास और दशाहमेक  
घाट पर गंगा का प्रवाह देखा।



■ गंगा प्रदूषण जनहित  
याचिका समिति ने की जांच  
■ केंद्रीय प्रदूषण नियंत्रण बोर्ड  
की टीम ले गई नमूने

आपके अपने अखबार 'हिन्दुस्तान'  
में बुधवार को गंगाजल काला होने पर  
प्रकाशित समाचार को संज्ञान में लेकर  
प्रदूषण नियंत्रण बोर्ड श्रीवस्तव ने  
समिति के सदस्यों के साथ संगम क्षेत्र  
का दौरा किया। टोप के बाद विजयचंद्र  
ने कहा कि सीवेज ट्रीटमेंट प्लांट से  
सब पानी छोड़े जाने और गंगा का  
कलमर कम होने से जल काला हुआ  
है। उन्होंने कहा कि इसका गंगा में  
अधिक पानी छोड़े जाने की वजह को  
है। साथ में शुरू होने से पहले  
गंगाजल साफ नहीं होने पर एकांटी में  
सिफाई करनी।

गंगाजल काला होने की जानकारी  
केंद्रीय प्रदूषण नियंत्रण बोर्ड को भी है।  
बोर्ड की टीम ने तीन दिन में 20 से

अधिक नालों को जांच की। गंगा-यमुना  
में गिरने वाले नालों के पानी का नमूना  
लिखा। पानी के नमूनों को जांच कर  
केंद्रीय टीम रिपोर्ट प्रयागराज भेजेगी।  
जांच टीम को कई नालों में बायो  
रेमेडियल ट्रीटमेंट नहीं नहीं मिला है।  
प्रदूषण नियंत्रण बोर्ड के सूत्रों का कहना  
है कि गंगाजल काला होने की जानकारी  
होने पर निगरानी बढ़ाई गई है। देखा  
जा रहा है कि गंगा में कहां से काला  
पानी आ रहा है।



"भकर संक्रांति पर लोग इसमें कैसे स्नान करेंगे?"

प्रयागराज के केंद्रीय का  
अडिटर केंद्रीय का  
अखबार में खर्च का  
होगा। वि नियंत्रक  
कार्यालय ब्योरा देने  
भारत परीक्षक  
विभागों व तक उच्च  
खर्च का के बाद (उत्तर प्र  
सीनियर एकाउंटेंट का आक  
सदस्यीय